

Declaration of Assets and Liabilities

Year 2021-22

I, **Sanjeev Kumar-3** son/daughter/wife of Shri Ravindra Prasad aged about **43** Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as **Assistant** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (Smt. Rashmi Sinha)	Dependant 1 (Doughter) Arkaja Bharti	Dependant-2 (Son) Varenyam Varij	Dependant-3
(i)	Cash	30,000/-	60,000/-	15,000/-	5,000/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,10,933/- SBI Bank Savings Account	20,000/ HDFC Bank Savings Account	-	-	-
(iii)	Bonds, Debentures and shares in Companies	30,000/- R.D. Sahara India	3,50,000/- F.D. (HDFC Bank)	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) 1,242/- (2) 12,010/- (LIC Policy) annual Premium	5,017/- (LIC Policy) annual Premium	-	-	-
(v)	Motor Vehicles (details of make, etc.)	BR-01-CZ-0995 / Bike Bajaj Pulsar 150cc (2016)	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-66 gram Approx - 2,66,000/-	Gold-150 gram Approx- 6 Laacs Silver-200 gram Approx- 15,000/-	Gold-10 gram Approx- 40,000/- Silver-100 gram Approx- 7,500/-	Gold-10 gram Approx- 40,000/-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s) (Smt.Rashmi Sinha)	Dependant-1 (Doughter) Arkaja Bharti	Dependant-2 (Son) Varenyam Varij	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Residential plot 01 कट्टा 05 धुर Hasanpura, Phulwari sharif, Patna. Aprox-12.50 Lacs (2009)	-	-	-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parrental Home vill-Mafo, Mehus Dist.Sheikhpura (Bihar) 811102	-	-	-	-
(v)	Other (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	53,000/- (2021-22) BLVVK5976L	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Sanjeev Kumar*

Place: PATNA

Name of Employee: SANJEEV KUMAR-3

Date: 15.02.2022

Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA SACHIWALAYA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.